STAFFMENT

The total amount of aid in the shape of grants, gifts and loans obligated so far by the foreign countries and agencies agreements concluded with them is indicated below:-

United States:

USAID:

45

- (a) *\$ 28.67 milli n.
- (b) Rs. 144.69 mi lion.
 - *(i) This includes sum assistance amounting to \$ 20 million recently obligated by USAID for intensifying the Family Planning Programme.
 - (ii) This sum does not include expenditure incurred by the USAID for providing consultancy services and Short-Term Fellowships

Ford Foundation:

\$ 3.526 million In addition the Ford Foundation has also provided dollar assistance to the extent of \$ 6.194 million to various other institutions in India for aspects falling within the ambit of Family Planning Programme.

Sweden:

SIDA:

- (i) 164.9 million pieces of Condoms (Nirodh).
- (ii) 20 printing units for State Family Planning Bureaux and Central Department of Family Planning.
 - (iii) 250 tons of offset paper.
 - (iv) 500 tons of glazed newsprint.
- (v) a Continger y Fund of upto 100,000 Swedish Crowns to cover minor unexpected expendi ure in foreign currency areas crucial to the success of the Family Planning Programme.
- (vi) Electric Testing Machine including spare parts-

One Unit cost f.o.b. US \$ 63,000

(vii) Packing Machines including spare parts-For a total capacity of 210 gross per hour-

Cost f.o.b. U.S. \$		80,000
Cost f.o.b. U.S. \$		143,000
Freight & Insurance \$		29,000
-		
Total maximum cost e.i.f.	U.S. \$	163,000

lapan:

Yen credit equivalent to \$ 0.4 million.

Denmark:

[11 NOV. 1970]

11 4 -

10,000 pieces of IUD (Antigen) for cli-

Population Council (New York):

\$ 1.115 million.

Assistance is also being received from UN and its specialised agencies e.g. World Health Organisation and UNICEF by way of Consultancy Services, Fellowships and Equipment.

CLASHES BETWEEN ASIANS AND ENGLISHMEN IN LONDON

134. SHRI J. S. TILAK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that in the clashes that recently took place in London between Asians and Englishmen, many persons of Indian Origin were injured; and
- whether the Government of India took up this matter with the British authorities and what was the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government have no information about any recent clashes in London between Asians and Englishmen.

(b) Attention is invited to the answer given on 6th August, 1970 in the House to Unstarred Question No. 583 on this subject.

छावनी कानुनों में संशो**ध**न

135. श्री निरंजन वर्माः

श्री प्रेम मनोहर :

श्री सुन्दर सिंह भंडारी:

श्री ना० कृ० शेजवलकर:

श्री लाल ग्राडवाणी

श्री जगदम्बी प्रसाद यादव :

रक्षा मंत्री यह बताने की कृपा करेगं कि:

- (क) क्या यह सच है कि छावनी कानूनों में संशोधन करने के कुछ प्रस्ताव सरकार के विचाराधीन है, ग्रौर यदि हा तो कब से ; ग्रौर
- (ख) उनका ब्यारा क्या है ग्रीर इस संबंध में सरकार कब तक वैधानिक कार्यवाही करने का विचार रखती है?

†[AMENDMENTS IN CANTONMENT LAWS
135. SHRI NIRANJAN VARMA:
SHRI PREM MANOHAR:
SHRI SUNDAR SINGH
BHANDARI:
SHRI N. K. SHEJWALKAR:
SHRI LAL K. ADVANI:
SHRI I. P. YADAV:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that some proposals to make amendments in the Cantonment laws are under Government's consideration and if so, since when; and
- (b) what are the details thereof and by when Government propose to bring forward legislative measures in that regard?

्र रक्षा मंत्रालय में राज्य मंत्री (श्री नरेन्द्र सिंह महोडा): (क) जी हां। छावनी श्रधिनियम का ग्रंतिम बार 1954 में संगोधन किया गया था। उस के पश्चात् छावनी श्रधिनियम में ग्रौर श्रधिक संशोधन करने के लिए समय-समय पर प्रस्ताव प्राप्त हुए हैं।

- (ख) ग्रन्य बातों सहित छावनी ग्रधिनियम 1924 के संशोधन प्रस्तावों में ग्रावृत हैं :---
 - (1) राज्य की नीति के निदेशी सिद्धान्तों के अनुमार निःशुल्क और आनिवार्य आरंभिक शिक्षा का पुरःस्थापन ।
 - (2) छावनी बोर्ड के सदस्यों की कार्य-विधि तीन वर्ष से 5 वर्ष तक बढाना।
 - (3) छावनियों के लोकतंत्रीयकरण की स्रोर स्रव तक जारी किए गए कार्यकारी स्रादेशों का संविधिक प्रभाव प्रदान करना ।
 - (4) सैनिक स्थानों के तौर पर छाव-नियों के गुणरूप से संगत छावनी प्रणासन का श्रौर ग्रधिक लौकतन्त्रीकरण ।
 - (5) भ्रधिनियम की कई उपबंधो में बुटियो को दूर करना।
 - (6) म्रधिनियम के प्रशासन मे म्रनुभूल कठिनाइयों को दूर करना ।

तिथि इंगित कर पाना शक्य नही कि जब विधेयक संसद् में पुरस्थापित किया जाएगा । †[THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDER SINGH MAHIDA): (a) Yes, Sir. The Cantonments Act was last amended in 1954. Thereafter, proposals have been received from time to time for further amending the Cantonments Act.

- (b) The proposals for amending the Cantonments Act, 1924, cover inter alia-
 - (1) Introduction of free and compulsory primary education in accordance with the directive principles of State Policy;
 - (2) Increase in the tenure of office of the members of the Cantonment Boards from 3 to 5 years;
 - (3) Giving statutory effect to executive orders already issued towards democratisation of Cantonments;
 - (4) Further democratisation of Cantonment administration consistent with the nature of Cantonments as Military Stations:
 - (5) Rectification of defects in certain provisions of the Act; and
 - (6) Removal of difficulties experienced in the administration of the Act.

It is not feasible to indicate the date on which the Bill will be introduced in Parliament.]

1962 तथा 1965 के चीनी तथा शिकिस्तानी आक्राकाणों के सम्बन्ध में रक्षा मंत्रालय द्वारा अध्ययन

136. श्री ाम सहाय: द्या रक्षा मंत्री यह बताते की कृपा करेंगें कि 1962 में चीनी प्राक्रमण तथा 1965 में पाकिस्तानी ब्राक्रमण के संबंध में उनके मवालय द्वारा किए जा रहे अध्ययन के विषय में कितती प्रगति हुई है ब्रौर इस बारे में कब तक अध्ययन कार्य पूरा कर लिये जाने का विचार है ?

†[Defence Ministry studies on the 1962 and 1965 Chinese and Pakistani aggressions

136. SHRI RAM SAHAI: Will the Minister of DEFENCE be pleased to state what progress has been made in connection with the studies carried out by his Ministry with regard to the Chinese attack in 1962 and the Pakistani aggression in 1965 and by when the studies on these subjects are proposed to be completed?]